

Illegal Immigrants

4413. SHRI S.B. SIDNAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons suspected of being illegal immigrants whose cases were pending before the Tribunals under the Illegal Migrants (Determination by Tribunals) Act as on April 1, 1993 and April, 1994;

(b) the number of such persons prosecuted who were found to be foreign nationals by the Tribunals during each of the last three years;

(c) the number of persons prosecuted who were found by the

Tribunals not to be foreign nationals during the above period; and

(d) the number of working Tribunals under the Act as on April 1, 1994?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) According to the information available from the Government of Assam 13879 cases were pending with the Illegal Migrants (Determination) Tribunals as on 31st March, 1993 and 13052 cases as on 31st March, 1994.

(b) and (c). Cases disposed of by Tribunals and persons found illegal migrants by them during 1991 to 1993 year-wise are as under:-

| | | | |
|--|-------------|-------------|-------------|
| Cases disposed of by Tribunals | 2999 | 1992 | 1998 |
| Number of persons found illegal migrants | 1457 | 341 | 349 |

(d) There were sixteen Illegal Migrant (Determination) Tribunals and one Illegal Migrant (Determination) Appellate Tribunal as on April 1, 1994.

Water Drainage

4414. SHRI ANNA JOSHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Maharashtra has submitted certain proposals to the Union Government for drainage of water in the coastal districts;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Central Government have not received any proposal from Government of Maharashtra regarding drainage of water in the coastal districts.

(b) and (c). Do not arise.

Flood Control

4415. SHRI SYED SHAHABUDDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the latest estimated cost of Mahananda Basin Flood Control Scheme;

(b) the works completed so far;

(c) the works in progress; and

(d) the total expenditure on the scheme upto March, 31, 1994?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The latest estimated cost of Mahananda Flood control Scheme is Rs. 2062.91 lakhs.

(b) So far 240.40 Kilometre of embankment has been constructed in Bihar under this scheme.

(c) During the year 1994-95, Government of Bihar has not kept any provision against this scheme.

(d) Rs. 2170 lakhs has been spent by Government of Bihar on this scheme upto March 1994.

World this Week

4416. SHRI R. SURENDER REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to discontinue telecasting of programme called 'World this Week';

(b) if so, the reasons therefor;

(c) whether the Government are aware that this programme telecast for the last year, was very popular among intelligensia and had a select viewership;

(d) if so, the Government propose to launch any new programme in its place; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) No, Sir.

(e) Does not arise.

Seizure of Explosives

4417. SHRI D. VENKATESWARA RAO:
SHRI SOBHANADREESWARA RAO VADDE:
SHRI JANARDAN MISRA:
SHRI PHOOL CHAND VERMA:
SHRI RAM KAPSE:
SHRI M.V.V.S. MURTHY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have any information regarding seizure of explosives in Andhra Pradesh, especial in Karim Nagar;

(b) if so, the details thereof;